

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 242
(IB)-197(PB)/2019

IN THE MATTER OF:

Mr. Arunachalam Karthikeyan & Anr. Applicant/petitioner
v.
Today Homes Noida Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: -
For the Respondent(s): Mr. Sunil Malhotra, Adv.

ORDER

For order see, CP. No. (IB)-272(PB)/2019.

05.08.2019
Ritu Sharma